

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 1235 OF 2024**

**IN THE MATTER OF:**

**News Item titled "NHAI has made highway at protected pond site in Delhi Activists" appearing in the Times of India dated 30.09.2024**

**MEMO OF PARTIES (As per order dated 16.10.2024)**

**News Item titled "NHAI has made highway at protected pond site in Delhi Activists" appearing in the Times of India dated 30.09.2024**

**VERSUS**

- 1. Delhi Pollution Control Committee (DPCC),** Through its Member Secretary  
6th Floor, C. Wing, Delhi Secretariat, L.P. Estate, Delhi-110002  
Phone: 011-47441576, 011-23392306  
Email: [msdpcc@nic.in](mailto:msdpcc@nic.in) Respondent no.1
- 2. Central Pollution Control Board (CPCB),** Through its Member Secretary  
Parivesh Bhawan, East Arjun Nagar, Delhi-110032  
Phone: +91-11-43102030  
Email: [mscb.cpcb@nic.in](mailto:mscb.cpcb@nic.in) Respondent no.2
- 3. National Highways Authority of India (NHAI),** Through its Chairman  
G-5 & 6, Sector 10, Dwarka, New Delhi-110075  
Phone: 011-25074100, 25074200  
Email: [chairman@nhai.org](mailto:chairman@nhai.org) Respondent no.3
- 4. Delhi Wetland Authority,** Through its Member Secretary  
6th Level, C-Wing, Delhi Secretariat, L.P. Estate, New Delhi 110002  
Phone: 011-23392736  
Email: [ceodpgsenv.delhi@nic.in](mailto:ceodpgsenv.delhi@nic.in) Respondent no.4
- 5. National Wetland Authority (MOEFCC)**  
Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi - 110003  
Phone: +91-11-20819308, +91-11-20819408  
Email: [secy-moef@nic.in](mailto:secy-moef@nic.in) Respondent no.5
- 6. District Magistrate (South West Delhi)**  
Old Tax Terminal Building, Kapashera, Delhi-110037  
Phone: 011-25069484  
Email: [desw@nic.in](mailto:desw@nic.in) Respondent no.6